



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 08.01.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 72 of 2025 Part Heard	Subir Mukherjee Vs. Ram Ratan Modi & Anr.	08.01.2026	12.02.2026
2.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	08.01.2026	30.01.2026
3.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	08.01.2026	30.01.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)